

**LOK SABHA SECRETARIAT**  
**Press and Public Relations Wing**

**Thirteenth Session of Sixteenth Lok Sabha: An Overview\***

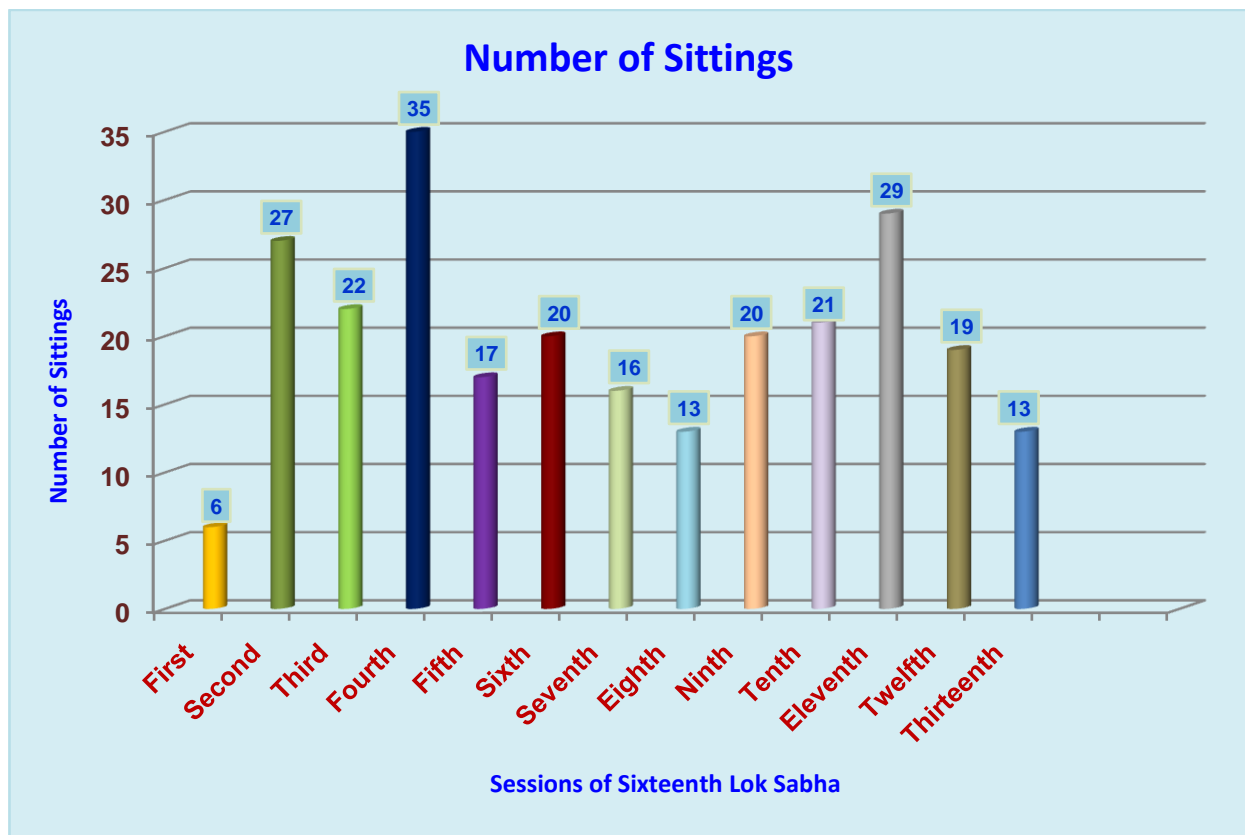
1. Period of the Session (Thirteenth Session) 15 December 2017 – 05 January 2018

Adjourned sine die on :

05 January 2018

2. Number of Sittings held  
(Thirteenth Session)

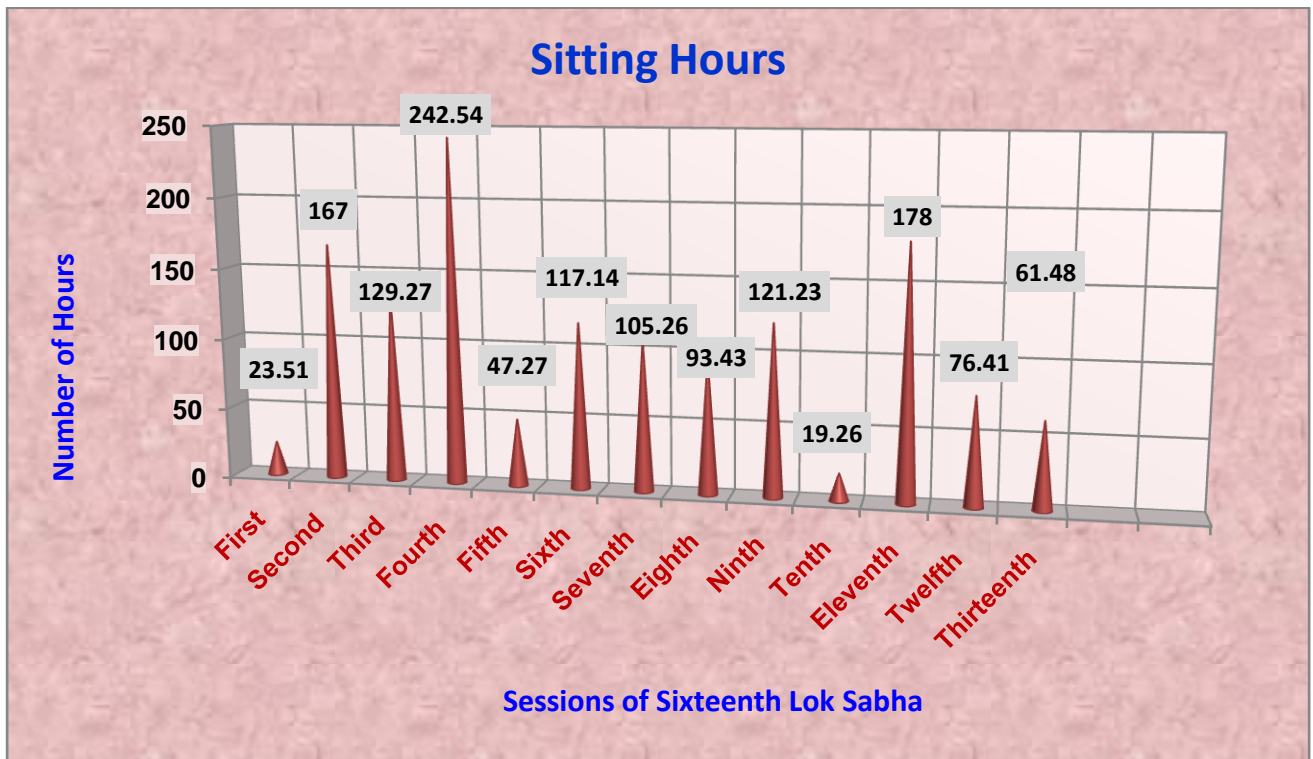
13 sittings



**\*Provisional**

**3. Total Number of Sitting Hours  
(Thirteenth Session)**

**61 hours and 48 minutes**

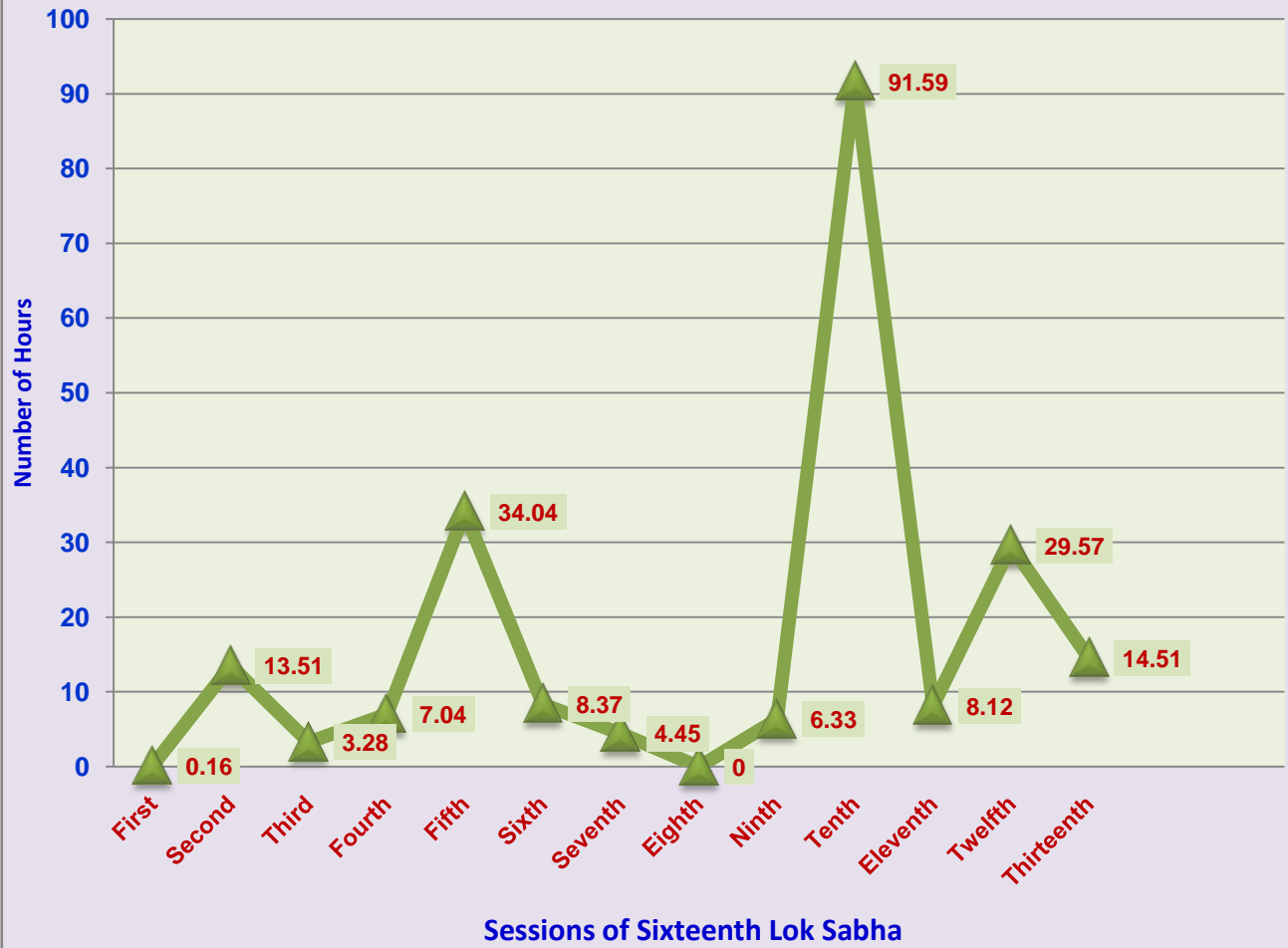


**4. Time lost due to interruptions/  
forced adjournments (Thirteenth Session)**

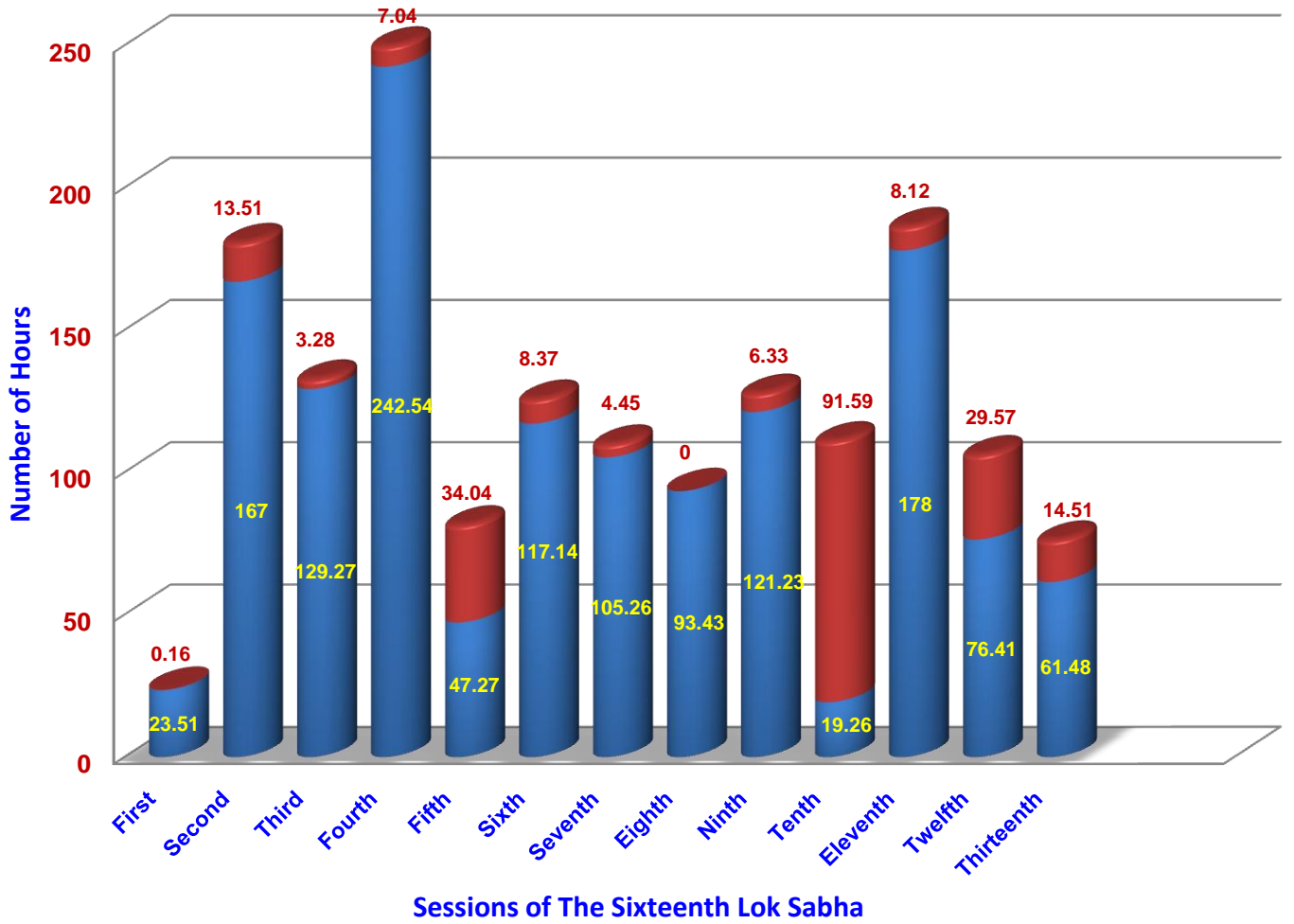
**14 hours and 51 minutes**

Sessions of Sixteenth Lok Sabha	Time lost due to interruptions/forced adjournments
First	16 minutes
Second	13 hours and 51 minutes
Third	03 hours and 28 minutes
Fourth	07 hours and 04 minutes
Fifth	34 hours and 04 minutes
Sixth	08 hours and 37 minutes
Seventh	04 hours and 45 minutes
Eighth	Nil
Ninth	06 hours and 33 minutes
Tenth	91 hours and 59 minutes
Eleventh	08 hours and 12 minutes
Twelfth	29 hours and 57 minutes
Thirteenth	14 hours and 51 minutes

## Time lost due to interruptions / forced adjournments

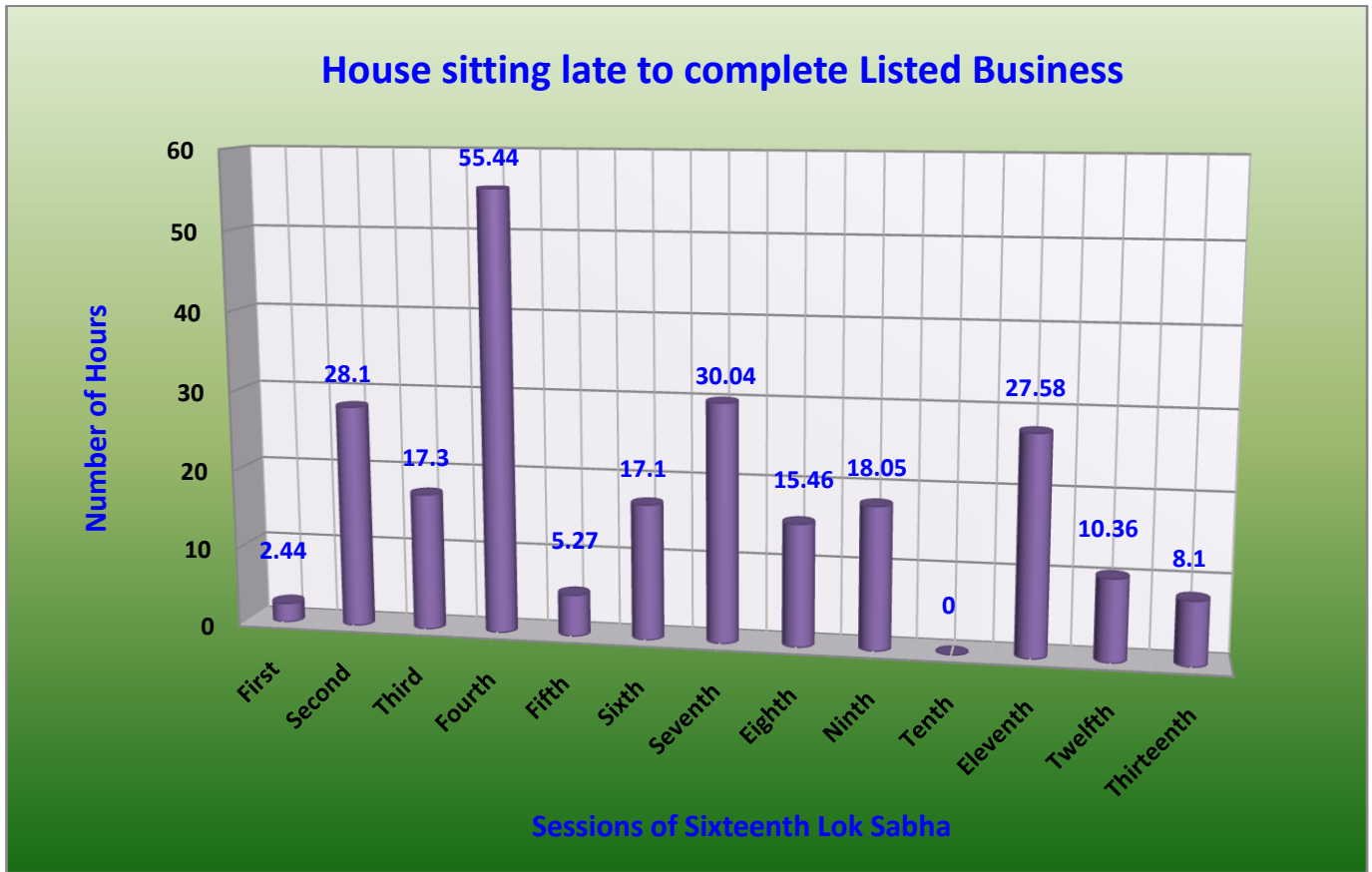


### Sittings Hours and Time lost due to interruptions/forced adjournments



5. House sitting late to complete Listed Business (Thirteenth Session)

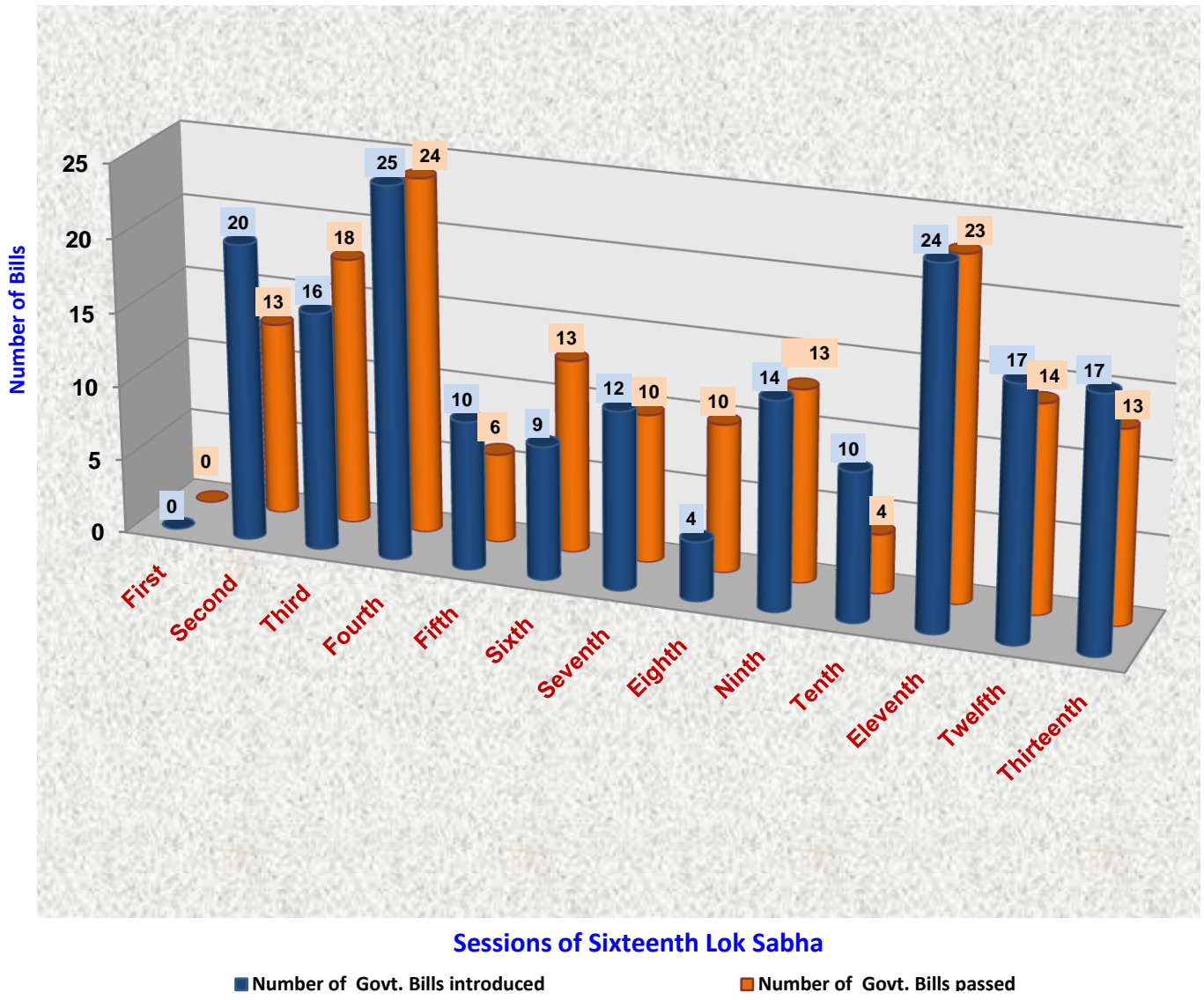
8 hours and 10 minutes



## 6. Legislative Business – Government Bills

<b>Sessions of Sixteenth Lok Sabha</b>	<b>Number of Government Bills introduced</b>	<b>Number of Government Bills passed</b>
First	0	0
Second	20	13
Third	16	18
Fourth	25	24
Fifth	10	06
Sixth	09	13
Seventh	12	10
Eighth	04	10
Ninth	14	13
Tenth	10	4
Eleventh	24	23
Twelfth	17	14
Thirteenth	17	13

## Government Bills introduced/passed during the Session



## List of Government Bills introduced during the Thirteenth Session

Sl. No.	Title of the Bill	Date of Introduction
1.	The National Council for Teacher Education (Amendment) Bill, 2017	18 December 2017
2.	The Payment of Gratuity (Amendment) Bill, 2017	18 December 2017
3.	The Dentists (Amendment) Bill, 2017	18 December 2017
4.	The Indian Forest (Amendment) Bill, 2017	18 December 2017
5.	The Representation of the People (Amendment) Bill, 2017	18 December 2017
6.	The High Court and the Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2017	21 December 2017
7.	The Appropriation (No.5) Bill, 2016	21 December 2017
8.	The Specific Relief (Amendment) Bill, 2017	22 December 2017
9.	The Goods and Services Tax (Compensation TO States) Amendment Bill, 2017	22 December 2017
10.	The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2017	22 December 2017
11.	The Muslim Women (Protection of Rights on Marriage) Bill, 2017	28 December 2017
12.	The Insolvency and Bankruptcy Code (Amendment) Bill, 2017	28 December 2017
13.	The National Medical Commission Bill, 2017	29 December 2017
14.	The Negotiable Instruments (Amendment) Bill, 2017	02 January 2018
15.	The Appropriation Bill, 2018	04 January 2018
16.	The Consumer Protection Bill, 2018	05 January 2018
17.	The New Delhi International Arbitration Centre Bill, 2018.	05 January 2018



## List of Government Bills passed during the Thirteenth Session

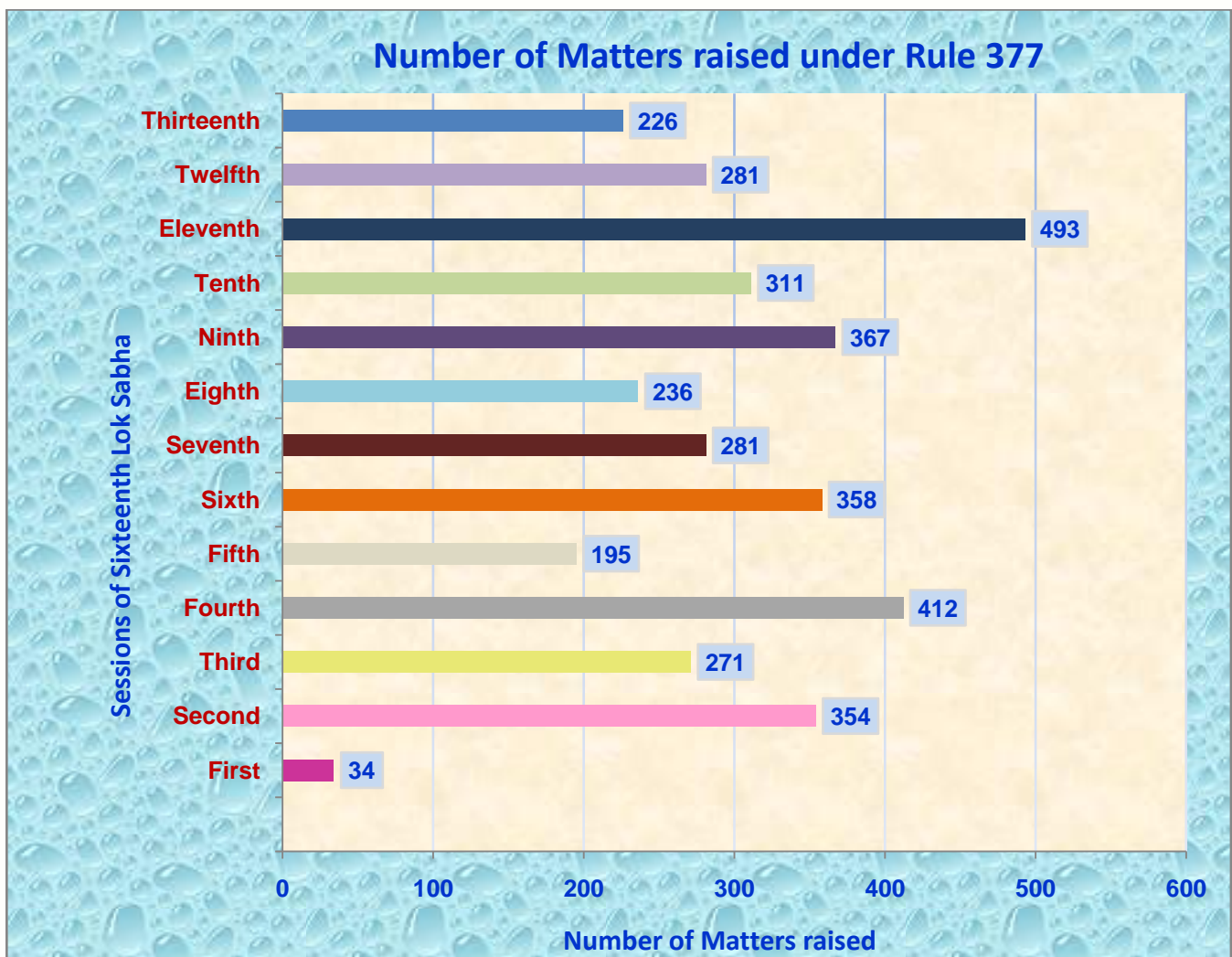
Sl. No.	Title of the Bill	Date of Passing
1.	The Repealing and Amending Bill, 2017	19 December 2017
2.	The Repealing and Amending (Second) Bill, 2017	19 December 2017
3.	The Central Road Fund (Amendment) Bill, 2017	19 December 2017
4.	The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 2017	20 December 2017
5.	The Indian Forest (Amendment) Bill, 2017	20 December 2017
6.	The Appropriation (No.5) Bill, 2016	21 December 2017
7.	The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2017	27 December 2017
8.	The Goods and Services Tax (Compensation to States) Amendment Bill, 2017	27 December 2017
9.	The Muslim Women (Protection of Rights on Marriage) Bill, 2017	28 December 2017
10.	The Insolvency and Bankruptcy Code (Amendment) Bill, 2017	29 December 2017
11.	The Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2017	02 January 2018
12.	The High Court and the Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2017	04 January 2018
13.	The Appropriation Bill, 2018	04 January 2018

## 7. Legislative Business -- Private Members' Bills (Thirteenth Session)

(i)	Introduced	98
(ii)	Passed	00

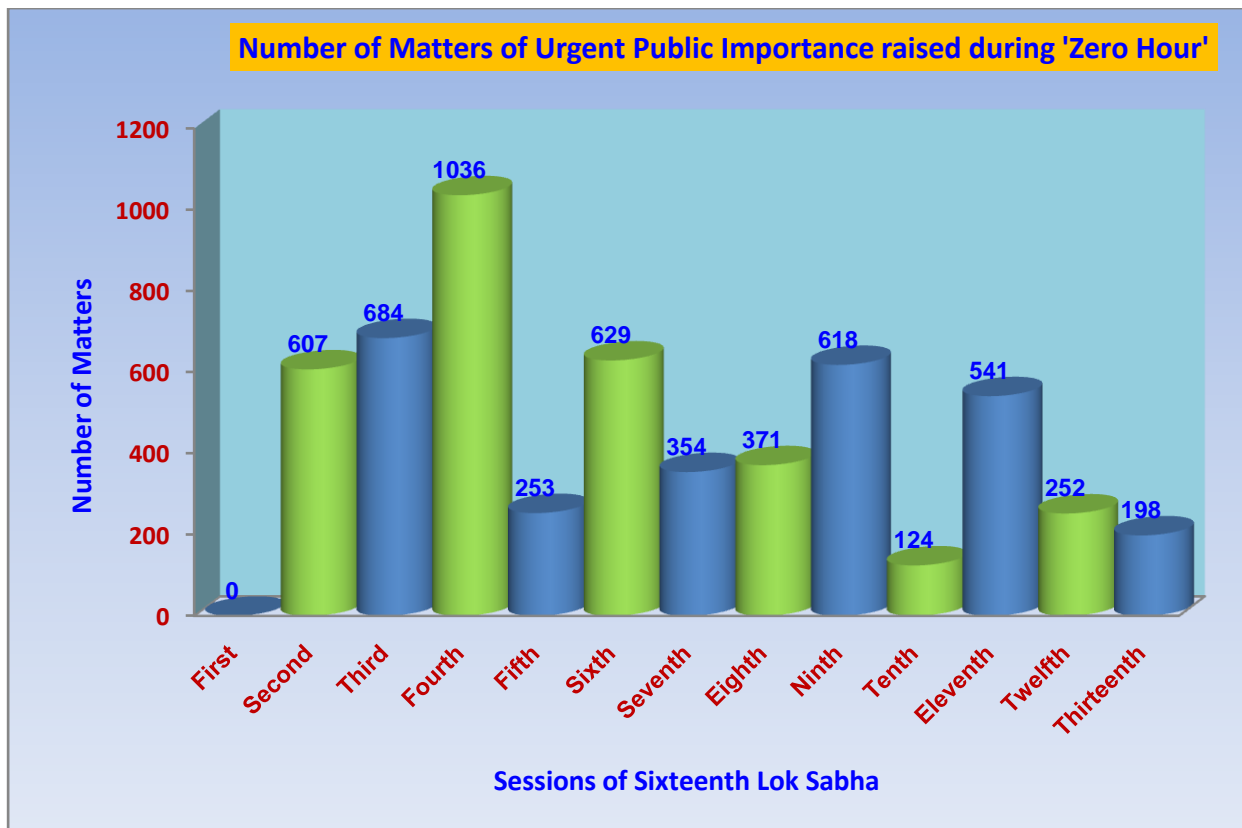
## 8. Number of matters raised under Rule 377 (Thirteenth Session) 226

{Rule 377 stipulates that a member who wishes to bring to the notice of the House a matter which is not a point of order, shall give notice in writing to the Secretary-General specifying clearly and precisely the text of the matter to be raised. The member may be permitted to raise it only after the Speaker has given the consent and at such time and date as the Speaker may fix.}



**9. Number of matters of Urgent Public Importance Raised during “Zero Hour” (Thirteenth Session)**

**198**



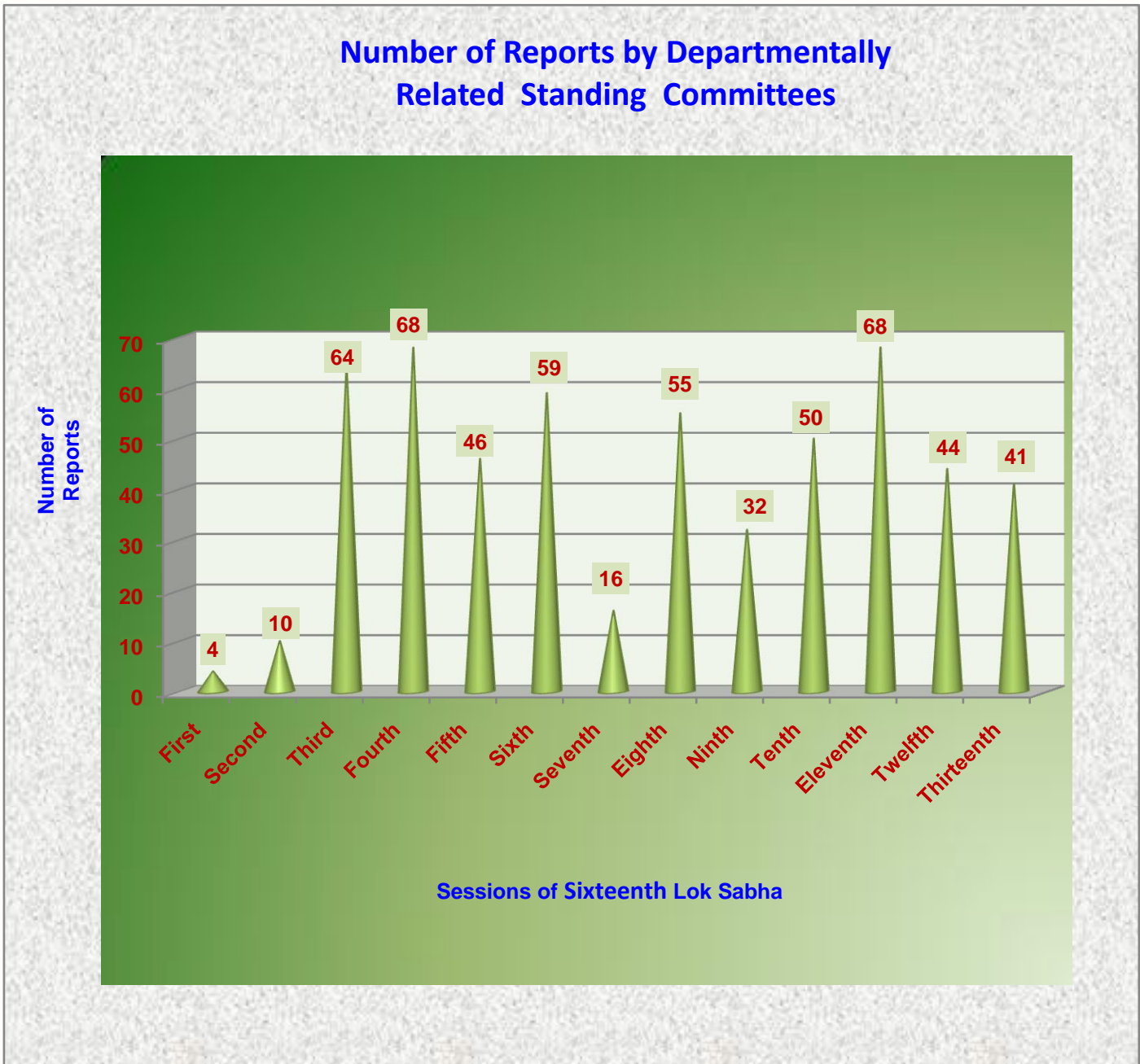
**10. Number of Discussions held under Rule 193**

**1**

**11. Statements by Ministers**

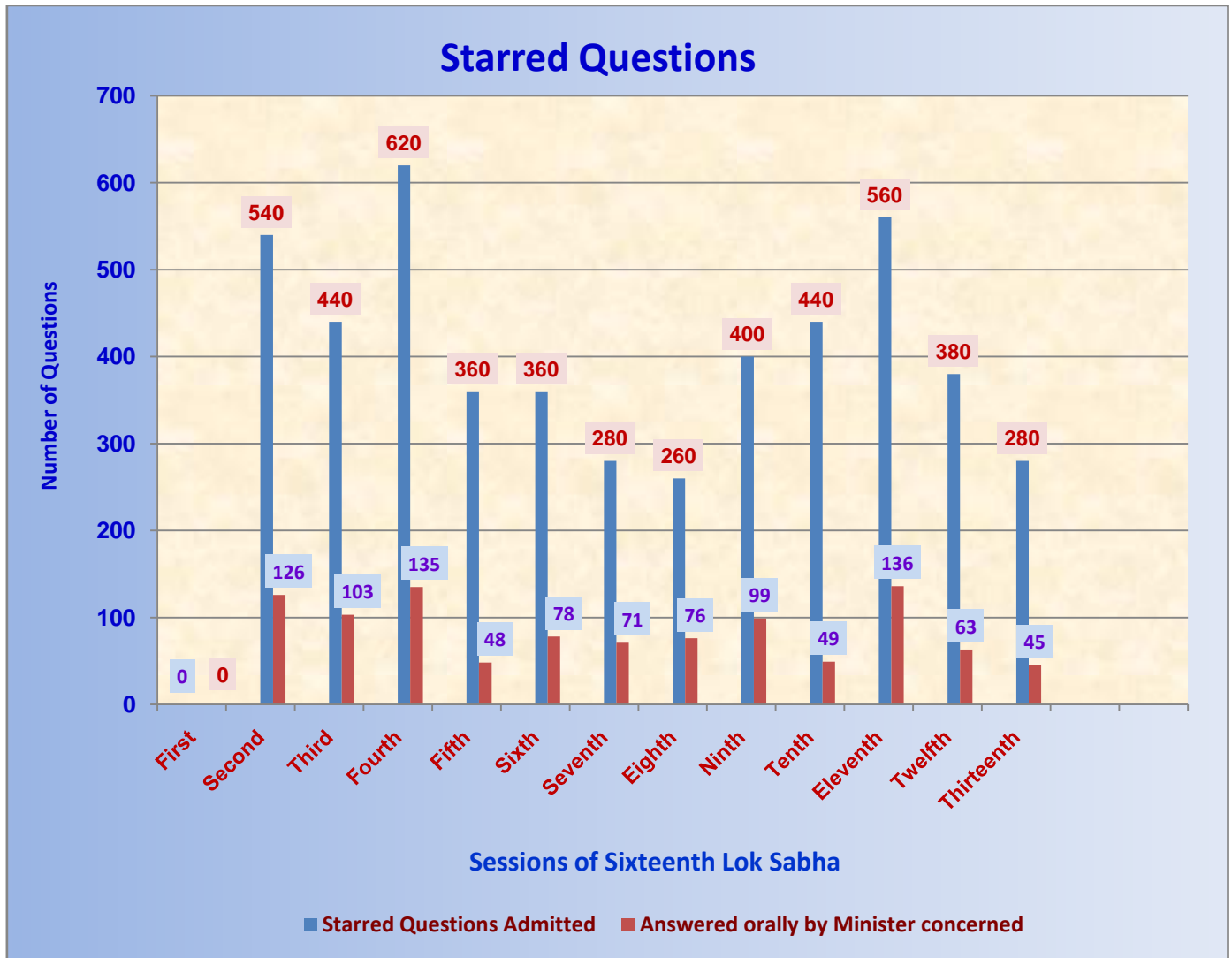
**57**

12. Number of Reports of Parliamentary Committees (DRSCs) presented during 16<sup>th</sup> Lok Sabha (Thirteenth Session) 41 Reports

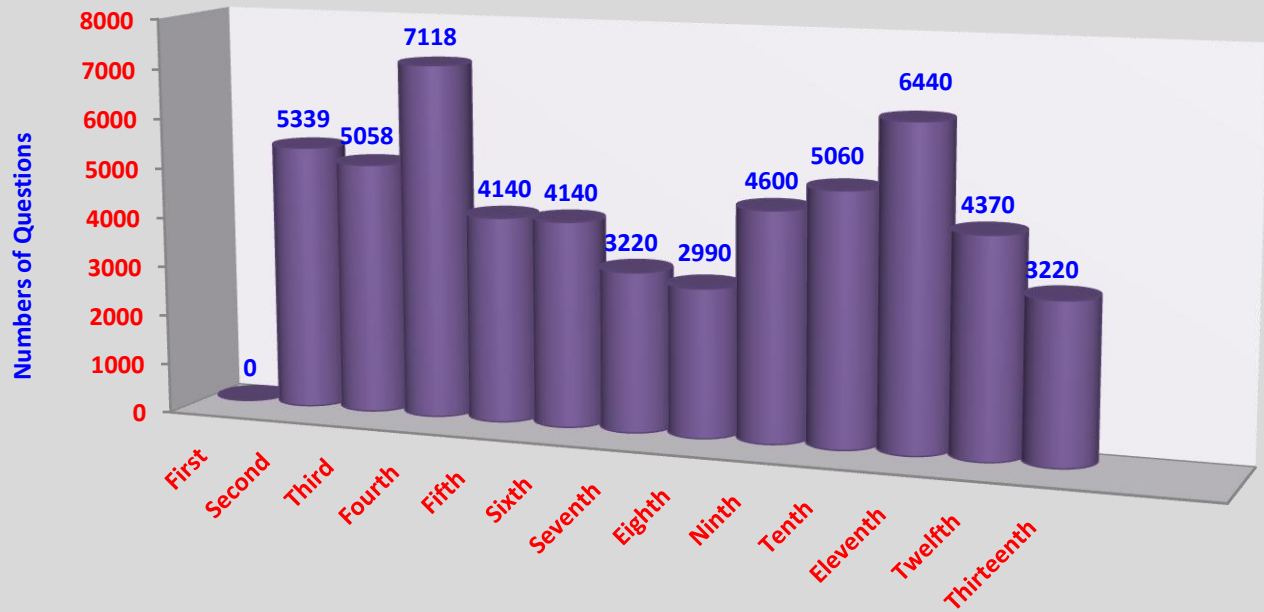


**13. Total number of Questions admitted (Thirteenth Session)**

Sl. No.	Type of Questions	Number of Questions
1.	<b>Starred Questions admitted</b>	<b>280</b>
2.	<b>Starred Questions answered orally</b>	<b>45</b>
3.	<b>Unstarred Questions admitted</b>	<b>3220</b>
4.	<b>Half-an-Hour Notice admitted</b>	<b>00</b>



## Unstarred Questions admitted



Sessions of Sixteenth Lok Sabha

**14. Number of Visitors to the Visitors' Gallery during Thirteenth Session of 16<sup>th</sup> Lok Sabha**

<b>Number of Visitors' Passes issued</b>	<b>20,142</b>
<b>Maximum number of Visitors' Passes issued for any single day and the date for which issued</b>	<b>2,438 passes issued for 29 December 2017</b>

